

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1077

ANSWERED ON:03.03.2010

CORRUPTION IN GRANTING RECOGNITION TO TECHNICAL COLLEGES/INSTITUTIONS

Sule Supriya ;Vasava Shri Mansukhbhai D.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether corruption in granting recognition to the colleges/institutions by All India Council for Technical Education (AICTE) has come to the notice of the Government;
- (b) if so, the details thereof;
- (c) whether the Government has also relaxed norms regarding requirement of land and has increased the intake capacity of each institutions for engineering and management studies in order to become part of Washington Accord;
- (d) if so, the details thereof; and
- (e) the corrective measures undertaken or being undertaken by the Government to make the system transparent and graft proof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) & (b): Yes, Sir. 40 cases of alleged corruption in the All India Council for Technical Education (AICTE) including those relating to recognition to technical institutions, have come to the notice of this Ministry.
- (c) to (e): AICTE has revised the norms and standards for granting various kinds of approval to the technical institutions. These include relaxation in total land requirement for Mega and Metro Cities including State capitals and the increase in the initial intake allowed to various technical institutions. These measures and the introduction of e-governance would help in maintaining transparency and credibility in the approval process in the AICTE.